

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s).
33413-33415/2014

DINA NATH ALIAS DEEN DAYAL

Petitioner(s)

VERSUS

THAKUR BAL GOPAL JEE MAHARAJ AND BHAGWATI AND ORS Respondent(s)

(with appln. (s) for c/delay in filing SLP and exemption from
filing O.T. and office report)

Date : 15/07/2015 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Mohit D. Ram, Adv.

For Respondent(s)

Ms.Neha Agarwal, adv.

Mr.E.C.Agrawala, adv.

UPON hearing the counsel the Court made the following
O R D E R

Ms.Neha Agarwal, Id.counsel appears for the respondent No.8 in SLP(C) No.33415/2014. She seeks and is given four weeks time to file the vakalatnama and the counter affidavit. Service of notice is complete on the respondent No.13, but no one has entered appearance on his behalf.

Await the return of the service of notice already issued to the other respondents.

List the matter again on 22.09.2015.

(M K HANJURA)
Registrar

SB